

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR

ASIAN ALLOYS LIMITED OPERATING FACILITIES / OPERATIONS IN TEXTILE AND STEEL INDUSTRY, HAVING PREMISES AT MANDI GOBINDGARH AND GURUGRAM

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Asian Alloys Limited CIN: L27106PB1985PLC006498 PAN: AABCA4123A
2.	Address of the registered office	Registered Office: GT Road, Khanna, Ludhiana, Punjab - 141401 Factory Address: Village-Sihi Sikanderpur, Gurgaon - 122004, Haryana Factory Address: GT Road, NH-1, Sardar Nagar Village, Ambey Majra, Mandi Gobindgarh, Tehsil Amloh, Dist. Fatehgarh Sahib, Punjab - 140407
3.	URL of website	https://asianalloys.in/
4.	Details of place where majority of fixed assets are located	The Corporate Debtor has land parcels in following places: Village-Sihi Sikanderpur, Gurgaon - 122004, Haryana GT Road, NH-1, Sardar Nagar Village, Ambey Majra, Mandi Gobindgarh, Tehsil Amloh, Dist. Fatehgarh Sahib, Punjab - 140407
5.	Installed capacity of main products/ services	Non-Operational
6.	Quantity and value of main products/ services sold in last financial year	For F.Y.2022-23- NIL For F.Y. 2023-24 - NIL
7.	Number of employees/ workmen	0 (NIL)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested over mail at: asian.cirp@gmail.com OR Visit at https://asianalloys.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested over mail at: asian.cirp@gmail.com OR Visit at https://asianalloys.in/
10.	Last date for receipt of expression of interest	30.06.2024
11.	Date of issue of provisional list of prospective resolution applicants	10.07.2024
12.	Last date for submission of objections to provisional list	15.07.2024
13.	Date of issue of final list of prospective resolution applicants	25.07.2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.07.2024
15.	Last date for submission of resolution plans	29.08.2024
16.	Process email id to submit Expression of Interest	asian.cirp@gmail.com

Date: 15.06.2024

Place: New Delhi



Shamsheer Bahadur Singh
Resolution Professional
For Asian Alloys Limited

Reg. No.: IBBI/IPA-003/0341/2021-2022/13623

IBBI Reg. Address: 48 Sidhartha Apartment, Behind Inder Enclave Rohtak Road,
Opposite Jwala Puri No. 5, New Delhi-110087

Communication Address: D-54, First Floor, Defence Colony, New Delhi-110024